

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 439 of 1996

Monday, this the 15th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P. V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N Muraleedharan, S/o N Vasu,
Telephone Operator,
Office of the General Manager, Telecom,
Trivandrum - 4.

.. Applicant

By Advocate Mr M R Rajendran Nair.

Vs

1. The Chief General Manager, Telecom,
Kerala Circle, Trivandrum.

2. The General Manager, Telecom,
Calicut.

.. Respondents

By Advocate Mr S Radhakrishnan, Addl.CGSC.

The application having been heard on 15th April, 96
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks transfer from Trivandrum "Secondary
Switching Area" to Calicut "Secondary Switching Area". We do
not propose to issue any direction other than one to consider
A5 representation in this behalf and pass appropriate orders
thereon. First respondent will do this within four weeks from
today.

2. Standing counsel for respondents submits that he will forward a copy
of the Original Application and a copy of this order to first
respondent for compliance.

3. Application is disposed of as aforesaid. No costs.

Dated the 15th April, 1996.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexure

Annexure A5: True copy of the representation
dt. 11.3.96 submitted by applicant
to the respondents.